

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Ekdant Buildtech Private Limited Date of Commencement of Liquidation: 31-03-2022; List of Stakeholders as on Date: 04-06-2022; Name of IP: Chetan Gupta; Process Number: 1; Last 5 digit of registration number: 13950

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date			1	36986				NA
3	Secured financial creditors	4	3447773679	4	3447773679				<a href="#">Annexure 3</a>
4	Unsecured financial creditors	31	621747210	29	25280940		596466270		<a href="#">Annexure 4</a>
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)								NA
8	Operational creditors (other than Workmen, Employees and Government Dues)	1	1248528	1	679155		569373		<a href="#">Annexure 8</a>
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		36	4070769417	35	3473770760	0	597035643	0	